

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 29<sup>th</sup> March, 2019

No. LJ(B).19/2019/15 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti Anita Kharpor, MCS, Officer on Special Duty, Office of the Deputy Commissioner, East Khasi Hills District, Shillong, as Executive Magistrate in the interest of Public Services within East Khasi Hills District with effect from the date of taking over charge and until further orders.



(E.M Donn),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Memo No. LJ(B).19/2019/15-A,

Dated Shillong, the 29<sup>th</sup> March, 2019

Copy forwarded to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong.
3. Personnel & A.R. (A) Department with reference to letter No.PER.14/2011/Pt.VI/184 Dated 28.03.2019.
4. Smti Anita Kharpor, MCS, Joint Secretary to the Govt. of Meghalaya, Personnel & A.R. Department.
5. The Data Entry Operator, Law (A) Department for uploading the notification in the Law Department website.
6. Office copy.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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